

From,

Atul Srivastava, HJS
Registrar (Judicial)(Services),
High Court of Judicature
at Allahabad.

To,

The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomati Nagar,
Lucknow.

No. 553/Admin. (Services)/2019 Dated: Allahabad: October 23, 2019

Subject: Regarding nomination of Judicial Officers for participation in the Management Development Programme/ Capacity Building Programme at Indian Institute of Public Administration (IIPA), New Delhi.

Madam,

With reference to your letter No. IIPA-Trg./JTRI/1955 dated 18th October, 2019 on the above mentioned subject, I am directed to inform you that Hon'ble Court has been pleased to approve the schedules of Management Development Programme /Capacity Building Programme from 04.11.2019 to 08.11.2019 and 18.11.2019 to 22.11.2019 at Indian Institute of Public Administration(IIPA), New Delhi.

I am further to say that Hon'ble Court has also been pleased to nominate the officers mentioned in enclosed list 'A' {except the name of Smt. Tanu Bhatnagar, Chief Metropolitan Magistrate, Kanpur Nagar, S. No. 36 in the list A} and list 'B' for the above mentioned training programme scheduled from 04.11.2019 to 08.11.2019 and 18.11.2019 to 22.11.2019 respectively, at Indian Institute of Public Administration (IIPA), New Delhi.

Smt. Tanu Bhatnagar, Chief Metropolitan Magistrate, Kanpur Nagar has been nominated by the Hon'ble Court for the aforementioned training programme scheduled from 18.11.2019 to 22.11.2019 along with the officers mentioned in the enclosed list 'B'.

I am, therefore, to request you to take necessary steps accordingly.

Yours faithfully,

Enclosure: As above

sd/-

Registrar (Judicial) (Services)

No. 553(i)/Admin. (Services)/2019 Dated: October 23, 2019

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Judicial) & L.R., Government of U.P., Lucknow.
2. Sri Amitabh Ranjan, Registrar, Indian Institute of Public Administration (IIPA), I.P. Estate, Ring Road, New Delhi-110002.
3. All the District & Sessions Judges, subordinate to High Court of Judicature at Allahabad with the request to kindly inform the officers concerned accordingly and direct them to report at Indian Institute of Public Administration (IIPA), New Delhi.
4. Sri Manoj Pandey, Dy. Secretary, U.P. State Legal Services Authority, Lucknow, Sri Kamesh Shukla, Addl. Legal Advisor to Hon'ble Governor,UP, Lucknow, Sri Narendra Pal Rana, Competent Officer (Evacue Property) Board of Revenue, UP, Lucknow, Sri Rajesh Pati Tripathi, Spl Sec. & Addl. LR(Law), Government of UP, Lucknow, Sri Ram Bilas Singh, Spl Sec. & Addl. LR(Law), Government of UP, Lucknow with the request to kindly attend the said training programme.
5. OSD(Judicial)(Computer), High Court, Allahabad.

Enclosure: As above

sd/-

Registrar (Judicial) (Services)

Judicial Training & Research Institute, U.P. Lucknow**Special Training Programme on Management For Judicial Officers**

Duration: 04.11.2019 to 08.11.2019

Sl. No	I.D.	Batch	DOB	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	5854	1997	05.10.1968	MAHENDRA SINGH-III	Principal Judge, Family Court	Ambedkar Nagar
2.	5855	1997	15.06.1966	BUDHI SAGAR MISHRA	Spl. J. (SC/ST, Pev.of Atroci Act)	Mau
3.	5856	1997	02.12.1968	JAI SINGH PUNDIR	Addl. District & Sessions Judge	Firozabad
4.	6021	1997	01.04.1968	RAJESH KUMAR RAI	Principal Judge, Family Court	Farrukhabad
5.	5859	1997	19.11.1965	ARVIND KUMAR SRIVASTAVA	Addl. District & Sessions Judge	Rampur
6.	5861	1997	03.03.1964	SHIVA NAND SINGH	Addl. District & Sessions Judge	Agra
7.	5862	1997	28.06.1969	MOHD. ASHARAF ANSARI	Spl. J. (SC/ST, Pev.of Atroci Act)	Meerut
8.	5864	1997	16.01.1964	SMT. CHANDRA SHEELA	Addl. Principal Judge, Family Court	Kanpur Nagar
9.	5865	1997	01.06.1967	AHMAD ULLAH KHAN	Addl. District & Sessions Judge	Agra
10.	5866	1997	10.09.1963	RAM SUDH SINGH	Spl. Judge (E.C. Act)	Muzaffar Nagar
11.	5869	1997	01.09.1965	VIRENDRA KUMAR PANDEY	Addl. District & Sessions Judge	Muzaffar Nagar
12.	1591	2006	13.05.1976	PRADEEP KUMAR-III	A.C.J.M. (Railway)	Agra
13.	1712	2006	24.01.1975	SUSHRI ARCHANA TEWARI	Chief Judicial Magistrate	Auraiya
14.	1593	2006	15.07.1975	SMT. MITALI GOVIND RAO	Chief Judicial Magistrate	Baghpat
15.	1594	2006	01.06.1975	RAM MANI PATHAK	Judge Small Causes Court	Ghaziabad
16.	1596	2006	13.07.1974	DEVASHISH	Judge Small Causes Court	Varanasi
17.	1695	2006	12.12.1982	MANOJ PANDEY	Dy. Secretary, U.P. State Legal Ser.Auth.	Lucknow
18.	1649	2006	15.07.1981	KAMESH SHUKLA	Addl. Legal Advisor, to Hon' Governor, U.P.	Lucknow
19.	1713	2006	25.09.1980	SMT. ANKITA DUBEY	Chief Judicial Magistrate	Basti
20.	1597	2006	02.09.1980	SATYENDRA PRAKASH PANDEY	Chief Judicial Magistrate	Chitrakoot
21.	1714	2006	20.06.1979	SMT. GEETANJALI GARG	Chief Judicial Magistrate	Kannauj
22.	1741	2006	07.09.1979	SMT. MOUSHMEE MADHESIYA	Civil Judge (Senior Div.)	Azamgarh
23.	2607	2016	22.04.1987	MONIKA	Civil Judge (Junior Div.)	Pratapgarh
24.	2539	2016	22.10.1988	NEELAM VERMA	Addl. Civil Judge (Junior Div.)	Pratapgarh
25.	2434	2016	15.08.1988	PEEYUSH BHARTIYA	Addl. Civil Judge (Junior Div.)	Pratapgarh
26.	2440	2016	14.10.1992	KRITI SINGH	Civil Judge (Junior Div.)	Rae Bareli- Dalmau
27.	2488	2016	24.11.1989	DHRUVESH SINGH YADAV	Judicial Magistrate	Rai Bareli
28.	2625	2016	05.01.1985	KRIPA SHANKER	Civil Judge (Junior Div.)	Ramabai Nagar
29.	2592	2016	05.09.1993	DIKSHA YADAV	Judicial Magistrate	Ramabai Nagar
30.	2509	2016	25.01.1992	KOMAL SHUKLA	Addl. Civil Judge (Junior Div.)	Ramabai Nagar
31.	2425	2016	28.05.1995	PRANAV TRIPATHI	Civil Judge (Junior Div.)	Ramabai Nagar
32.	2619	2016	08.08.1989	ASHISH THIRANIA	Civil Judge (Junior Div.)	Rampur
33.	2562	2016	11.11.1988	ADITYA SINGH	Judicial Magistrate	Saharanpur
34.	2609	2016	02.05.1994	GEETIKA SINGH	Judicial Magistrate	Shahjahanpur
35.	1589	2006	17.12.1980	ROHIT SINGH	Judge Small Causes Court	Kanpur Nagar
36.	1592	2006	15.07.1972	NARENDRA PAL RANA	Competent Officer (Evacue Property) Board of Revenue U.P.	Lucknow
37.	6137	2000	27.04.1968	MANISHA	Addl. District & Sessions Judge	Aligarh
38.	2078	2015	15.12.1985	ADARSH SRIVASTAVA	A.C.J.M. (Railway)	Varanasi
39.	2065	2015	07.11.1989	SMT.TWISHI SRIVASTAVA	Addl. Civil Judge (Sr.Div.)/ACJM.	Varanasi
40.	6140	2000	01.01.1973	RAJESH PATI TRIPATHI	Spl.Sec.& Addl.L.R.(Law), Gov. of U.P.	Lucknow

Judicial Training & Research Institute, U.P. Lucknow

Special Training Programme on Management For Judicial Officers

Duration: 18.11.2019 to 22.11.2019

Sl. No	I.D.	Batch	DOB	Name Sri/Smt./Ms.	Designation	Place of Posting
1.	5870	1997	01.06.1966	ANIL KUMAR VASHISTHA	Addl. District & Sessions Judge	Moradabad
2.	5871	1997	01.12.1962	RAM ICHCHHUK YADAV	Spl. Judge (E.C. Act)	Mathura
3.	5873	1997	25.07.1969	VED PRAKASH VERMA	Addl. District & Sessions Judge	Gautambuddha Nagar
4.	5874	1997	03.03.1968	JAGDISH PRASAD-V	Judge, Spl Court, CBI Court No. 1	Ghaziabad
5.	5875	1997	01.01.1967	SHAKEEL-UR-RAHMAN KHAN	Addl. District & Sessions Judge	Agra
6.	5876	1997	28.07.1962	RAMA SHANKER	Addl. District & Sessions Judge	Budaun
7.	5877	1997	01.12.1961	YOGENDRA RAM GUPTA	Spl. J. (SC/ST, Pev.of Atroci Act)	Hathras
8.	5878	1997	20.06.1968	MOHD. RIZWANUL HAQUE	Addl. District & Sessions Judge	Ghazipur
9.	5879	1997	19.06.1966	PHOOL CHAND PATEL	Addl. Principal Judge, Family Court	Mau
10.	5880	1997	15.06.1967	SHAHID RAZA	Principal Judge, Family Court	Aligarh
11.	5881	1997	13.01.1964	RAMAYAN SHARMA	Addl. District & Sessions Judge	Sitapur
12.	1595	2006	30.12.1977	MAYUR JAIN	Chief Judicial Magistrate	Mathura
13.	1749	2006	01.11.1981	SMT. BUSHRA ADIL RIZVI	Judge Small Causes Court	Meerut
14.	1650	2006	05.08.1980	APOORV SINGH	Chief Judicial Magistrate	Meerut
15.	1715	2006	17.10.1977	ALOK KUMAR YADAV	Chief Judicial Magistrate	Bhadohi at Gyanpur
16.	1651	2006	03.04.1977	VINEET NARAIN PANDEY	Addl. Chief Judicial Magistrate	Shahjahanpur
17.	1696	2006	25.10.1975	VIKAS SRIVASTAVA	Chief Judicial Magistrate	Lakhimpur Kheri
18.	1724	2006	02.02.1969	ANJANI KUMAR SINGH	Chief Judicial Magistrate	Jaunpur
19.	1736	2006	02.06.1980	MANOJ KUMAR TIWARI	Addl. Chief Judicial Magistrate	Lalitpur- Mahroni
20.	1600	2006	22.03.1982	PRASHANT KUMAR-I	Chief Judicial Magistrate	Jalaun at Orai
21.	1716	2006	05.12.1977	ASHOK KUMAR SINGH-VIII	Civil Judge (Senior Div.)	Jaunpur
22.	1602	2006	27.12.1972	ASHOK KUMAR SRIVASTAVA	A.C.J.M. (Railway)	Allahabad
23.	1717	2006	26.01.1983	SMT. MIRZA ZEENAT	Judge Small Causes Court	Agra
24.	1652	2006	09.07.1978	YOGESH DUBEY	Secretary, District Legal Services Auth.	Chandauli
25.	2599	2016	16.07.1991	NITISHA CHAUDHARY	Civil Judge (Junior Div.)	Shahjahanpur
26.	2428	2016	20.08.1986	BRIJENDRA KUMAR TRIPATHI	Civil Judge (Junior Div.)	Shravasti at Bhinga
27.	2492	2016	02.07.1983	ANANDESH SINGH	Judicial Magistrate	Sitapur
28.	2519	2016	31.03.1989	AMIT SINGH	Addl. Civil Judge (Junior Div.)	Sitapur
29.	2450	2016	02.12.1988	SAMEENA JAMIL	Judicial Magistrate	Unnao
30.	2549	2016	30.04.1992	MEENAKSHI YADAV	Civil Judge (Junior Div.)	Lucknow
31.	2521	2016	01.08.1987	RICHA SHARMA	Civil Judge (Junior Div.)	Varanasi
32.	1599	2006	06.11.1975	YOGESH KUMAR	Chief Judicial Magistrate	Bijnor
33.	1598	2006	19.05.1984	SMT. SAGUN PANWAR	Judge Small Causes Court	Bijnor
34.	1603	2006	24.04.1983	PIYUSH TIWARI	Civil Judge (Senior Div.)	Ghaziabad
35.	1628	2006	10.06.1980	SMT. APARNA TRIPATHI	Addl. District & Sessions Judge	Ghaziabad
36.	1604	2006	14.01.1983	NUSRAT KHAN	Judge Small Causes Court	Allahabad
37.	1638	2006	22.07.1983	SMT. YASMIN AKBAR	A.D.J. (FTC)	Allahabad
38.	1616	2006	23.04.1979	SANDEEP CHAUDHARI	Addl. Chief Judicial Magistrate	Lakhimpur Kheri
39.	1669	2006	31.03.1981	SMT. SEEMA SINGH	Civil Judge (Senior Div.)	Lakhimpur Kheri
40.	6067	2000	15.03.1969	RAM BILASH SINGH	Spl. Sec. & Addl. L.R., Govt. of U.P.	Lucknow
41.	1590	2006	29.11.1981	SMT. TANU BHATNAGAR	Chief Metropolitan Magistrate	Kanpur Nagar